

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

I.A.No.49-52 IN CIVIL APPEAL NO(s). 3600-3603 OF 2001

VIJAY KUMAR

Appellant (s)

VERSUS

KRISHAN K. DUTT (DEAD) BY L.RS. & ORS

Respondent(s)

(For recalling and hearing of appeal and office report)

Date: 24/04/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Ms.Lalita Kohli, Adv.

Ms.Charu Singhal, Adv.

For M/S Manoj Swarup & Co.,Adv.

For Respondent(s) Mr.Dhruv Mehta, Adv.

Mr.Mohit Abraham, Adv.

Mr.Yashraj Singh Deora, Adv.

Mr.T.S.Sabasish, Adv.

for M/S K.L. Mehta & Co. ,Adv

Mr. Manoj Swarup,Adv.

Ms.Nidhi Gupta, Adv.

Ms. S. Janani,Adv.

Mrs. Sureshta Bagga,Adv.

Ms. Minakshi Vij,Adv.

Ex-Parte

Ms. Minakshi Vij, Adv.

UPON hearing counsel the Court made the following

ORDER

Let hearing of appeals be expedited.

(Satish K.Yadav)
Court Master(Phoolan Wati Arora)
Court Master